

**TRANSFORMERS OF DESU**2124. **SHRI VIJAY KUMAR YADAV :****SHRI SURESHANAND SWAMI :****SHRI MRUTYUNJAYA****NAYAK :****SHRI MADAN LAL****KHURANA :**

Will the Minister of POWER be pleased to state :

(a) whether some transformers purchased by the Delhi Electric Supply Undertaking broke down during the warranty period and new ones were purchased during each of the last two years and upto June 30, 1993;

(b) if so, the details thereof alongwith estimated loss and the reasons therefor; and

(c) the action taken by the Government against the persons found guilty and to get such broken transformers repaired or to get claims from the manufacturers ?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) :** (a) to (c) The information is being collected and will be laid on the Table of the House.

**LAYING OF RUBBERISED ROADS**2125. **SHRI P. P. KALIAPERUMAL :** Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any rubberised road in the country;

(b, if not, whether there is any proposal to lay rubberised roads;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

**THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) :** (a) No, Sir.

(b) to (d) The use of rubberised bitumen is under study but is still in the experimental stage and its propagation will depend upon the outcome of these studies.

[*Translation*]**ELECTRONIC EXCHANGES**2126. **SHRI RAJVEER SINGH :** Will the Minister of COMMUNICATIONS be pleased to be state :

(a) the total number of electronic telephone exchanges functioning in the country at present;

(b) the number of electronic exchanges out of them commissioned during the last two years; and

(c) the total amount spent thereon and the locations thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) :** (a) to (c) The information is being collected and will be placed on the Table of the House.

[*English*]**CELLULAR TELEPHONE**2127. **SHRI R. M. MATHEW :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) the latest position with regard to award of cellular mobile telephone service licence to operators in four metro cities;

(b) the time frame by which the tender for paging systems is likely to be decided; and

(c) the number of cities in Kerala where paging systems is proposed to be introduced ?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) :** (a) Delhi High Court has given a Judgement in the Cellular Mobile case on 26th Feb. 1993. The Judgement is being studied. Decision in this case is expected to be taken soon.

(b) Seventeen shortlisted bidders have submitted financial bids for provision of radio paging service in 27 cities. These bids are under evaluation. Decision in this case is likely to be taken shortly. Some of the unsuccessful bidders who were not shortlisted have filed a civil writ petition in the High Court of Delhi and hearings in the case continue.